

Filing number- 2767

Filed as WP(S)

Writ Stamp Reporting

**MANOJ KUMAR RAM**

**Vs.**

**The State of Jharkhand**

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**SJ**

**CFS:**

**Caveat Clr**

**Petition Rs. 250/-**

**Affidavit Rs. 5/- + Rs. 15/- Advocate Welfare Stamp**

**Vakalatnama Rs.15/- + 15/-**

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**Defects:**

1. Numbring of pags may b correctd after page number 41.
2. PO & PS with full postal details of respondent number 2 to 6 may be mentioned.
3. typed copy of page number 52 doesn't matches completely with its true copy, it may be verified.
4. Details of pagination of annexures may be corrected in index.

Sameer

17.06.2020